(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

to Questions

(b) Does not arise.

Use of D.I.R. against hoarders and blackmarketeers of foodgrain and other essential commodities

859. SHRIMATI AZIZA IMAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have directed all the State Governments to use DIR against the hoarders and black-marketeers of foodgrains and other essential commodities ; and

(b) if so, the number of persons so far arrested on these grounds in various States 7

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) According to information received from the State Governments of Assam, Bihar, Haryana, Maharashtra, Manipur, Punjab, Uttar Pradesh and Union Territory Administration of Delhi, 989 persons were arrested from 1st January, 1973 to 31st October, 1973. Information is awaited from the State Governments of Jammu and Kashmir, Madhya Pradesh, Tamil Nadu and West Bengal. No such arrests have been reported by the other State Governments/Union Territory Administrations.

Hindustan Cables Ltd.

860. SHRI BHUPESH GUPTA: SHRI KALYAN ROY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government's attention has been drawn to the under utilisation of

the Fifth Five Year Plan of All India Radio for expansion of T.V. services. Further, the capacity of the existing units in the small scale sector who have been approved for an annual production of 2,500 sets each may have to be increased for reasons of economic viability. It was explained that for these reasons it may not be desirable to accord more approvals for the manufacture of T.V. Receivers. However, it was pointed out that approval for one or two more units in West Bengal could be considered favourably to meet the local demand, depending upon the time schedule for the opening of the T.V. Station at Calcutta.

Chinese pamphlets and propaganda material in Nagaland

857. SHRI DEBANANDA AMAT :

SHRI K. C. PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to an article appearing in the 'Hindustan Times' of the 26th August, 1973 to the effect that Chinese pamphlets and propaganda materials were being freely distributed in Nagaland inciting Nagas to take to war path; and

(b) if so, what action Government have taken to check this propaganda?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) The pamphlets and propaganda materials, presumably air-dropped by balloons, on examination, were of KMT origin and do not contain any reference to Nagas.

Second Capital of India

858. SHRI M. B. SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any proposal to make Hyderabad, the second capital of India, and